

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 2269  
TO BE ANSWERED ON 12<sup>th</sup> DECEMBER, 2025**

**LICENSES FOR FOOD BUSINESS OPERATORS**

**2269. SHRI JAGANNATH SARKAR:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the number of Central-level Food Business Operator (FBO) licenses processed by Food Safety and Standards Authority of India (FSSAI) Regional Office for Kolkata, categorised as manufacturers/importers/exporters/airlines/ports and railways during the last three years;

(b) the number of surveillance inspections, raids and enforcement actions conducted by the Regional office particularly against food adulteration and unsafe food practices during the said period;

(c) the initiative undertaken by the said Regional office to promote consumer awareness and capacity building, including the Eat Right India campaign, training of street food vendors and hygiene ratings for eateries and if so, the details thereof; and

(d) the number of sanctioned posts and vacancies in the said Regional Office, Kolkata as on date, category-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (d): Food Safety and Standards Authority of India (FSSAI) is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. The implementation and enforcement of the Food Safety and Standards Act, 2006 is a shared responsibility between the Central and State Governments.

Detail of Central Licenses issued by Regional Office, Kolkata, FSSAI during the last three years, is as follow: -

S.No.	Financial Year	No. of Central Licenses
1.	2023-24	5905
2.	2024-25	7315
3.	2025-26 (till 31 <sup>st</sup> Oct 2025)	5185

The above data does not include airlines, ports, and railways catering licenses which were issued by Designated Officers (DOs) appointed from respective departments (such as airlines, ports, and railways catering service) and not under jurisdiction of the Regional Office, Kolkata.

Detail of inspections surveillance & legal/enforcement samples drawn and Enforcement action taken during the last three years, is as follow: -

Financial Year	Number of Inspections conducted	Number of Surveillance samples drawn	Number of Enforcement samples drawn	Enforcement actions	
				Prosecution cases filed	Adjudication cases filed
2023-24	221	1238	250	23* (21-unsafe food 2- Business w/o license)	48
2024-25	342	2107	649	14 (Unsafe food)	14
2025-26 (till 31 <sup>st</sup> Oct 2025)	274	959	675	11 (Unsafe food)	67

Regional Office, Kolkata, FSSAI has implemented various initiatives to promote consumer awareness and capacity building, including the Eat Right India, Basic catering and Covid Module Training, Street Food Vendors Training & Food Safety Awareness Session.

There are 38 officials working against 49 sanctioned posts in Regional Office, Kolkata, FSSAI.

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